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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 18492/2025, CM APPL. 76690/2025 & CM APPL. 76691/2025

UNION OF INDIA & ORS.

....Petitioners

Through: Mr. Piyush Beriwal and Ms. Ruchita Srivastava, Advocates.

versus

1433514 EX NARAIN SINGH

....Respondent

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER (ORAL) 05.12.2025

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C.HARI SHANKAR, J.

- **1.** Mr. Piyush Beriwal, learned Counsel for the petitioners, very fairly does not press this petition as the respondent was injured in 1965 war.
- **2.** Accordingly, the petition is dismissed as not pressed.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 5, 2025/pa